

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 12.10.2020

| (Morning Session) | (Afternoon Session) |
|----------------------------|----------------------------|
| Objection / Hearing | Hear Before Charge |
| 1. O.S.No. 5004/2015 | 1. S.C.No. 5015/2019 |
| 2. Crl.Misc.No.5331/2020 | Charge |
| 3. Crl.Misc.No.5341/2020 | 2. S.C.No. 5016/2019 |
| 4. Crl.Misc.No.5342/2020 | 3. S.C.No. 5001/2020 |
| 5. Crl.R.P.No. 5029/2020 | 4. S.C.No. 5043/2018 |
| Call on | 5. S.C.No. 5031/2019 |
| 6. S.C.No. 5037/2018 | 6. S.C.No. 5012/2019 |
| 7. S.C.No. 5015/2020 | 7. S.C.No. 5028/2016 |
| 8. S.C.No. 5010/2018 | 8. S.C.No. 5029/2016 |
| 9. S.C.No. 5002/2020 | 9. S.C.No. 5027/2016 |
| 10.R.A.No. 5121/2020 | 10.S.C.No. 5030/2016 |
| Hear Before Charge | 11.S.C.No. 5041/2016 |
| 11.S.C.No. 5021/2018 | 12.S.C.No. 5020/2018 |
| 12.S.C.No. 5016/2020 | 13.S.C.No. 5011/2016 |
| 13.S.C.No. 5032/2016 | 14.S.C.No. 5050/2016 |
| 14.S.C.No. 5027/2018 | Orders |
| 15.S.C.No. 5007/2019 | 15.Crl.Misc. No. 5320/2020 |


(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE :

1. All Advocates are requested to strictly follow New SOP dated 24.07.2020 and 18.09.2020 issued by Hon'ble High Court of Karnataka
2. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their case in the CIS Portal.

**List of cases which are posted on 12-10-2020 in the court of
Prl. Senior Civil Judge and JMFC, Anekal.**

| Sl. No. | Case No. | Stage |
|--------------------------|-------------------|--------------|
| Morning Session | | |
| 1 | F.D.P. No.4/2014 | Arguments |
| 2 | O.S. No. 500/2018 | Evidence |
| 3 | O.S. No. 574/2018 | Evidence |
| 4 | O.S. No. 169/2019 | Evidence |
| 5 | Mis. No. 2/2015 | Evidence |
| 6 | Ex. No. 9/2016 | Evidence |
| 7 | O.S. No. 459/2018 | Steps |
| 8 | O.S. No. 40/2018 | Steps |
| 9 | O.S. No. 534/2018 | Steps |
| 10 | O.S. No. 308/2018 | Steps |
| 11 | O.S. No. 414/2018 | Steps |
| 12 | O.S. No. 557/2018 | Steps |
| 13 | O.S. No. 258/2018 | Steps |
| 14 | O.S. No. 492/2018 | Steps |
| 15 | O.S. No. 491/2019 | Steps |
| Afternoon Session | | |
| 16 | O.S. No. 143/2018 | Steps |
| 17 | O.S. No. 105/2018 | Steps |
| 18 | O.S. No. 307/2018 | Steps |
| 19 | O.S. No. 248/2018 | Steps |
| 20 | O.S. No. 649/2019 | Steps |
| 21 | O.S. No. 409/2019 | Steps |
| 22 | O.S. No. 410/2019 | Steps |
| 23 | O.S. No. 151/2019 | Steps |
| 24 | O.S. No. 635/2019 | Steps |
| 25 | O.S. No. 630/2019 | Steps |
| 26 | O.S. No. 126/2019 | Steps |
| 27 | O.S. No. 63/2019 | Steps |
| 28 | O.S. No. 411/2019 | Steps |
| 29 | Mis. No. 1/2013 | Steps |
| 30 | Ex. No. 17/2018 | Steps |

Sd/-
Prl. S.C.J. and JMFC, Anekal.

In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal.
Cause List Dated :- 12.10.2020

| <u>Morning Session</u> | <u>Stage of the Case</u> |
|-------------------------------|---------------------------------|
| 1) OS No. 394/2011 | Evidence |
| 2) OS No. 428/2015 | Evidence |
| 3) OS No.316/2008 | Evidence |
| 4) OS No.521/2009 | Evidence |
| 5) OS No.280/2011 | Evidence |
| 6) OS No.118/2009 | Arguments |
| 7) OS No.468/2010 | Arguments |
| 8) OS No.158/2017 | Arguments |
| 9) EX No.40/2005 | Orders |
| 10) OS No.200/2011 | Orders |
| 11) OS No.520/2013 | Issues |
| 12) OS No.154/2017 | Issues |
| 13) OS No.74/2018 | Issues |
| 14) OS No.42/2020 | Issues |
| 15) OS No. 90/2016 | Compliance / Issues |

After Noon Session

| | |
|--------------------|---------------------------|
| 1) OS No.388/2016 | Compliance / Issues |
| 2) OS No.416/2016 | Compliance / Issues |
| 3) OS No.40/2017 | Compliance / Issues |
| 4) OS No.146/2017 | Compliance / Issues |
| 5) OS No.160/2017 | Compliance / Issues |
| 6) OS No.538/2018 | Compliance / Issues |
| 7) OS No.106/2019 | Compliance / Issues |
| 8) OS No.196/2019 | Compliance / Issues |
| 9) OS No.134/2013 | Objection & Hearing on IA |
| 10) OS No.268/2013 | Objection & Hearing on IA |
| 11) OS No.396/2016 | Objection & Hearing on IA |
| 12) OS No.508/2012 | Judgment |
| 13) OS No.630/2012 | Judgment |
| 14) OS No.530/2015 | Compliance / Issues |
| 15) OS No.80/2016 | Compliance / Issues |

**Prl.Civil Judge and JMFC.,
Anekal.**

NOTE :- All Advocates are requested to strictly follow SOP dated 18-09-2020 issued by Hon'ble High Court of Karnataka.

Matter listed on 12.10.2020 for hearing in the court of I Addl. Civil Judge & JMFC,
Anekal.

| Sl.No. | Morning Session | Sl.No. | Afternoon Session |
|--------|-----------------|--------|-------------------|
| 1 | CC No.95/2019 | 16 | CC No.938/2016 |
| 2 | CC No.425/2019 | 17 | CC No.1141/2019 |
| 3 | CC No.719/2017 | 18 | CC No.15/2015 |
| 4 | CC No.1632/2017 | 19 | CC No.97/2018 |
| 5 | CC No.136/2016 | 20 | OS No.307/2020 |
| 6 | CC No.1209/2016 | 21 | OS No.296/2020 |
| 7 | CC No.12/2019 | 22 | OS No.295/2020 |
| 8 | CC No.174/2013 | 23 | OS No.304/2020 |
| 9 | CC No.173/2013 | 24 | OS No.194/2020 |
| 10 | CC No.108/2018 | 25 | OS No.318/2020 |
| 11 | CC No.434/2018 | 26 | OS No.170/2020 |
| 12 | CC No.1667/2019 | 27 | OS No.701/2008 |
| 13 | CC No.98/2016 | 28 | OS No.581/2010 |
| 14 | CC No.943/2013 | 29 | OS No.511/2013 |
| 15 | CC No.1207/2014 | 30 | OS No.391/2013 |

All matters are listed for hearing.

I Addl. Civil Judge & JMFC,
Anekal.

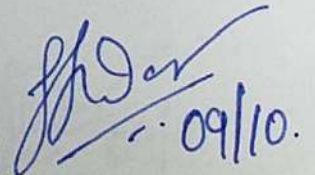
Note: All advocates are required to strictly follow SOP dated 01-10-2020
issued by the Hon'ble High Court of Karnataka.

**Matter listed on 12-10-2020 for hearing in the court of
II Addl. Civil Judge & JMFC, Anekal.**

| Sl. No. | Morning Session | Stage | Sl. No. | Afternoon Session | Stage |
|---------|-----------------|----------|---------|-------------------|-----------|
| 1 | OS.No. 136/09 | Evidence | 1 | OS.No. 400/18 | Arguments |
| 2 | OS.No. 91/14 | Evidence | 2 | OS.No. 402/18 | Arguments |
| 3 | OS.No. 1/05 | Evidence | 3 | OS.No. 232/13 | Arguments |
| 4 | OS.No. 343/06 | Evidence | 4 | OS.No. 61/17 | Hearing |
| 5 | OS.No. 270/13 | Hearing | 5 | OS.No. 367/16 | Hearing |
| 6 | OS.No. 473/08 | Hearing | 6 | OS.No. 73/17 | Hearing |
| 7 | OS.No. 25/15 | Hearing | 7 | OS.No. 3/19 | Hearing |
| 8 | OS.No. 218/08 | Hearing | 8 | OS.No. 268/12 | Hearing |
| 9 | OS.No. 470/14 | Hearing | 9 | CC.No. 1688/18 | Hearing |
| 10 | OS.No. 297/05 | Hearing | 10 | CC.No. 1804/17 | Hearing |
| 11 | OS.No. 83/11 | Hearing | 11 | CC.No. 709/18 | Hearing |
| 12 | OS.No. 189/17 | Hearing | 12 | CC.No. 1020/18 | Hearing |
| 13 | OS.No. 75/14 | Hearing | 13 | CC.No. 182/17 | Hearing |
| 14 | OS.No. 91/17 | Hearing | 14 | CC.No. 1717/17 | Hearing |
| 15 | OS.No. 21/09 | Hearing | 15 | CC.No. 1262/18 | Hearing |

All matters are listed for hearing.

**NOTE:- All Advocates are requested to strictly follow SOP dated
27-08-2020 issued by the Hon'ble High Court of Karnataka.**


09/10.

**II Addl. Civil Judge & JMFC,
Anekal.**